

Annexure-3

Name of the Corporate Debtor: Nagaur Water Supply Company Private Limited [CIN: U41000GJ2008PTC053373]

Date of commencement of CIRP: 17th August, 2021; List of creditors as on: 27th December, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% voting share in CoC					
1.	Phoenix ARC Private Limited	31-08-21	1,338,348,576.00	1,223,986,336.00	Secured financial creditor	399,081,318.00	399,081,318.00	No	90.77%	-	-	114,362,240.00	-	Amount towards penal interest, delayed interest and expenses were rejected
2	IDBI Bank Limited	06-09-21	124,482,614.00	124,482,614.00	Secured financial creditor	60,370,635.00	60,370,635.00	No	9.23%	-	-	-	-	-

Notes:

1. The claims received have been verified as on Insolvency Commencement Date of Nagaur Water Supply Company Pvt Ltd i.e., 17th August, 2021.
2. All the claims has been verified and admitted based on the information provided by the creditors and to the extent available with the RP as provided by the Corporate Debtor.
3. As per Regulation 14 of IBBI(CIRP) Regulations, 2016, the IRP or RP, as the case may be , shall revise the amount of claims admitted , including the estimates of claims made, as soon as maybe practicable, when he comes across additional information warranting such revision.